

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/557/IB/2017  
NAME OF THE PETITIONER(S) : R.L. STEELS & ENERGY LTD  
NAME OF THE RESPONDENT(S) : JONAS WOOD HEAD & SONS INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PAWAN JHABARI	Counsel for Applicant	IC. P. S.
2.	ANUR DHANANJAY	Counsel for Respondent	gandhiji

**ORDER**

Counsels for both the parties are present. The report of the Chartered Accountant has not been submitted. We direct the parties to co-ordinate with the Chartered Accountant for getting the report expedited. Put up on **17.11.2017 at 10.30 A.M.**

— Sd/ —  
MEMBER (TECHNICAL)  
ghk

— Sd/ —  
MEMBER (JUDICIAL)